

**Question 1: Do you think that the measures prescribed currently are adequate to ensure transparency in the tariff offers made by TSPs? If not, then, what additional measures should be prescribed by the TRAI in this regard? Kindly support your response with justification.**

**Answer 1-** Measures are adequate. However in order to increase transparency, the provisions of UK and South Africa may be considered.

**Question 2: Whether current definition relating to “nondiscrimination” is adequate? If no, then please suggest additional measures/features to ensure “non-discrimination”.**

**Answer 2-** Yes

**Question 3: Which tariff offers should qualify as promotional offers? What should be the features of a promotional offer? Is there a need to restrict the number of promotional offers that can be launched by a TSP, in a calendar year one after another and/or concurrently?**

**Answer 3-** Promotional offers may include additional offers apart from regular offer.

**Question 4: What should be the different relevant markets – relevant product market & relevant geographic market – in telecom services? Please support your answer with justification.**

**Answer 4-** In the case of telecom services in India, the relevant geographical market should be considered as the relevant markets. However the combination of Relevant geographical market and relevant Product market may be considered.

**Question 5: How to define dominance in these relevant markets? Please suggest the criteria for determination of dominance.**

**Answer 5-** Dominance can be defined by the position of strength of an enterprise in the competitive market and the licensed service area.

**Question 6: How to assess Significant Market Power (SMP) in each relevant market? What are the relevant factors which should be taken into consideration? 30**

**Answer 6-** As per the para 3.4 in the concerned ‘Consultation Paper’, SMP can be assessed in the relevant market.

**Question 7: What methods/processes should be applied by the Regulator to assess predatory pricing by a service provider in the relevant market? Question 8: Any other issue relevant to the subject discussed in the Consultation Paper may be highlighted.**

**Answer 7-** As per the para 3.8 in the concerned consultation paper.

**Sanjiv Kumar Singh**